

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 1262 OF 2001

N.P. Jharia

Appellant(s)

Versus

State of M.P.

Respondent(s)

(With office report)

Date: 30/05/2007 This matter was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE D.K. JAIN  
[VACATION BENCH]

For Appellant(s) Mr. Amit Kr.Chawla, Adv. for  
Mr. Sanjay R. Hegde, Adv.

For Respondent(s) Mr.Govind Goel, Adv. for  
Mr. C.D. Singh, Adv.  
Mr. Sunny Chowdhary, Adv.  
Ms. Vibha Datta Makhija, Adv. (not present)

UPON hearing counsel the Court made the following  
ORDER

List the matter on 13th June, 2007, as prayed.

(J.S. Rawat)  
A.R.-cum-P.S.

(Vijay Aggarwal)  
Court Master